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GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

NOTIFICATION No. 49/2013-CUSTOMS

New Delhi, dated the 29th November, 2013

G.S.R. 762 (E).- In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, being satisfied that it is necessary in the public interest so to do, hereby exempts goods of the description specified in the Table below and falling within the First Schedule to the Customs Tariff Act, 1975 (51 of 1975), when imported into India, from the **whole of the duty of customs** leviable thereon which is specified in the said First Schedule and from the **whole of the additional duty** leviable thereon under section 3 of the said Customs Tariff Act,1975 subject to the condition that the importer produces, at the time of clearance of the said goods, before the jurisdictional Assistant or Deputy Commissioner of Customs, as the case may be, a certificate from an officer not below the rank of Deputy Secretary to the Government of India in the Ministry of Health and Family Welfare to the effect that the said goods are required for the Revised National Tuberculosis Control Programme funded by the Global Fund to fight AIDS, Tuberculosis and Malaria.

Explanation - Nothing contained in this notification shall have effect on or after the 1st day of October, 2015.

Table

Category	Description of goods
Anti Tuberculosis Drugs	New Cases (PC-1), Re-treatment cases (PC-2), Prolongation Pouches (PC-4), Pediatric Box (PC-13), Pediatric Box (PC-14), Pediatric Pouch (PC-15), Pediatric Pouch (PC-16), Isoniazid-100 mg (PC-7), Ethambutol-800 mg (PC-10), Isoniazid-300 mg (PC-11), Kanamycin 500 mg (PC-17), Kanamycin 1000 mg (PC-27), Capreomycin 500 mg (PC-42), Capreomycin 750 mg (PC-35), Capreomycin 1000 mg (PC-36), Levoflox-250 mg (PC-28), Levoflox-500 mg (PC-29), Moxifloxacin 400 mg (PC-39), Cycloserine 250 mg (PC-24), Ethionamide 250 mg (PC-20), Ethionamide 125 mg (PC-30), Na-PAS 4 gm (PC-32), Na-PAS 10 gm (PC-25), Ethambulol 400 mg (PC-45), Ethambulol 800 mg (PC-10), Pyrazinamide 500 mg (PC-8), Pyrazinamide 750 mg (PC-23), Pyridoxine 50 mg (PC-31), Pyridoxine 100 mg (PC-39), Isoniazid 300 mg (PC-35), Capreomycin 1000 mg (PC-36), Moxifloxacin 400 mg (PC-39), Isoniazid 300 mg (PC-41), Clofazimine 100 mg (PC-40), Linezolid 600 mg (PC-38), Amoxyclav 875/125 mg (PC-43), Sodium PAS 4 gm (PC-32), Sodium PAS 10 gm (PC-25), Clarithromycin 500 mg (PC-37), Thiacetazone 150 mg (PC-44), Pyridoxine 100 mg (PC-26).
Diagnostics and Equipments	Biosafety cabinet Class II A2 with UPS as per specification, Bacteriologic Incubator (300 LT), Refrigerated centrifuge with UPS as per specification, Autoclaves: Horizontal, Autoclaves: Vertical, LPA Equipments, LC Equipments, LPA kits, Liquid Culture reagents, Capillia Kits, Fluorescence microscope, DNA Sequencing kits, Inspissators, LED Fluorescence microscopes, Binocular Microscopes, CB-NAAT machine, Cartridges, Annual Calibration.

[F.No.354/55/2003 -TRU (Pt-I)]

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